

Sl. No.13

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/31/10/AMR/2019	Under Liquidation	10 OF IBC	Nizam Deccan Sugars limited
	IA(IBC)/110/2023	60(5) of IBC	Mr. R. Ramakrishna Gupta, former Liquidator Vs. Nizam Deccan Sugars Limited

**ORDER**

**IA(IBC)/110/2023:**

**Present:** Mr. Rajasekhar Rao Salvaji, Ld. Counsel for the Applicant.

Mr. TVP Sai Vihari, Ld. Counsel for the Respondent.

In view of the last order, the Respondent has neither filed an IA for setting aside the ex-parte order nor filed the record pertaining to proceedings before the Hon'ble Supreme Court. Pleadings stands completed. For hearing, list the matter on 05.08.2024.

Sd/-

**SANJAY PURI**  
MEMBER (TECHNICAL)

Sd/-

**RAJEEV BHARDWAJ**  
MEMBER (JUDICIAL)